RAJYA SABHA

Commissions of Inquiry

the 20th December, 1971/the Monday. 29th Agrahayana, 1S93 (Saka)

The House met at ten of the clock, MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND ACCOUNTS (1970-71) OF THE FILM FINANCE CORPORATION, BOMBAY ANDRELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY INFORMATION AND BROADCASTING/ सूचना तथा प्रसार्ग मंत्रालय में उपमंत्री (SHRI DHARAMVIR SINGH): Sir, I beg to lay on Ihe Table under sub-section (1) of section 619A of the companies Act, 1956, a copy (in English and Hindi) of each of the following papers: -

- (i) Eleventh Annual Report and Accounts of the Film Finance Corporation Limited, Bombay, for the year 1970-71, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor-General of India j thereon.
- Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-131571]

ANNUAL REPORT AND ACCOUNTS (1969) OF THE EXPORT CREDIT AND GUARANTEE CORPORATION LIMIETD BOMBAY AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY **FOREIGN** OF TRADE/

विदेश व्यापार मंत्रालय में उपमंत्री (SHRI AC. GEORGE): Sir, I beg to lay on the Table a copy (in English and Hindi) each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Twelfth Annual Report and Accounts of the Export Credit and Guarantee Corporation Limited, Bombay, for the

year 1969, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor-General of India, thereon.

Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1278/71 for (i) and (ii)]

REPORT ON THE ACTIVITIES OF THACENTRAL SILK BOARD FOR THEYEAR 1970-71

SHRI A. C. GEORGE: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Report on the activities of the Central Silk Board for the year 1970-71, under section 12A of the Central Silk Board Act, 1948. [Placed in Library. See No. LT—1277/71]

ANNUAL REPORT (1970-71) OF THE COFFEE BOARD

SHRI A. C. GEORGE; Sir, I also beg to lay on the Table a copy sach of the following papers :-

(i) Thirty-first Annual Report of the Coffee Board for the year 1970-71.

[Placed in Library. See No. LT1294/71]

(ii) Statement (in English and Hindi) giving reasons for not laying simultaneously Hindi version of the above Report.

[Placed in Library. See No. LT-1295/71]

THE TEXTILE (PRODUCTION AND KNIT-TING, EMBROIDERY LOCO MAKING AND PRINTING MACHINES) CONTROL AMENDMENT ORDER, 1971

SHRI A. C. GEORGE: Sir, I also beg to lay on the Table a copy in(English and Hindi) of the Ministry of Foreign Trade Notification S.O. No. 3166, dated the 21st July, 1971, publishing the textiles (production by Knitting, Embroidery Lace making and Printing Machines) Control Amendment Order, 1971 under sub-seciion (6) of section